>

Title: The Minister of Parliamentary Affairs made a statement regarding Government Business for the week commencing the 7th May, 2007.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): With your permission, Sir, I rise to announce that Government Business during the week commencing Monday, the 7th of May, 2007, will consist of : -

1. Consideration of any item of Government Business carried over from today's Order Paper
2. Consideration and Passing of the National Institutes of Technology Bill, 2007, as passed by Rajya Sabha.
3. Consideration and passing of the Mizoram University (Amendment) Bill, 2007, after it has been passed by Rajya Sabha.
4. Consideration and passing of the Constitution (Scheduled Castes) Order (Amendment) Bill, 2006.
5. Consideration and passing of the Securities Contracts (Regulation) Amendment Bill, 2006.

प्रो. विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : अध्यक्ष महोदय, मैं इसी पर बोलना चाहता हूं। ...(व्यवधान)

MR. SPEAKER: You have not given any notice.

प्रो. विजय कुमार मल्होत्रा : अध्यक्ष महोदय, इन्होंने गवर्नमेंट बिज़नैस का सात तारीख से ग्यारह तारीख तक का प्रोग्राम रखा है, परन्तु यहां संसद के गलियारों में इस बात की चर्चा है कि यह सत्र आठ मई को समाप्त कर दिया जाएगा और इस बात के बारे में सब तरफ से बार-बार चर्चा की जा रही है। हम जानना चाहते हैं कि आपने सात तारीख से ग्यारह तारीख तक की जो बात रखी है, मंशा यह है कि उत्तर प्रदेश में चुनाव में अपनी पराजय निश्चित देख कर, यह सरकार वहां प्रेसीडेंट रूल लगाना चाहती है। ...(व्यवधान)

MR. SPEAKER: This is not permitted.

PROF. VIJAY KUMAR MALHOTRA : This is something which is very important. We want an assurance. ...(*Interruptions*)

MR. SPEAKER: Mr. Malhotra, you cannot raise it in this manner. This is not the way to raise it.

...(*Interruptions*)

MR. SPEAKER: I am requesting you. You can raise it on a proper notice. We had our Business Advisory Committee's meeting. This is not the way to raise it. There is well-established procedure.

...(*Interruptions*)

अध्यक्ष महोदय: आप बैठ जाइए।

...(व्यवधान)

MR. SPEAKER: I am trying to control. Please.

Shri Hansraj Ahir[r3].

...(*Interruptions*)

MR. SPEAKER: Everybody is responding. Please sit down.

...(*Interruptions*)

MR. SPEAKER: He may be an astute politician. Why should I bother?

...(*Interruptions*)

श्री प्रियरंजन दासमुंशी : अध्यक्ष महोदय, इस सदन की बहुत पहले से परम्परा रही है कि प्रत्येक सप्ताह एक हफ्ते का कार्यक्रम ही संसदीय कार्य मंत्री की ओर से प्रस्तुत

किया जाता है। महीने भर का कार्यक्रम संसदीय कार्य मंत्री द्वारा सदन में पेश करने का यदि एक भी नमूना प्रो. विजय कुमार मल्होत्रा बता दें, तो मैं महीने भर का कार्यक्रम पेश करने के लिए तैयार हूं। अब रही बात उत्तर प्रदेश के चुनावों की, उसमें उत्तर प्रदेश की जनता क्या राय देगी, इसको बताने के लिए अगर मल्होत्रा जी, खुद ज्योतिषी बन गए हैं, तो मैं इस बारे में कुछ नहीं कह सकता हूं। मैं समझता हूं कि इस बारे में राय जनता के ऊपर छोड़िए। सदन के कार्यक्रम से उत्तर प्रदेश के चुनाव में जनता की राय का कोई संबंध नहीं है।

अध्यक्ष महोदय : ठीक है। श्री हंसराज जी. अहीर।

प्रो. विजय कुमार मल्होत्रा : हाउस तो एडजर्न नहीं करेंगे? ...(व्यवधान)

श्री तरित बरण तोपदार (बैरकपुर) : अध्यक्ष महोदय, पार्लियामेंट में पहले ऐसा कभी नहीं हुआ। ...(व्यवधान)

PROF. VIJAY KUMAR MALHOTRA : Let him say that the Session will be there till 22nd. ...(*Interruptions*)

MR. SPEAKER: This is a very unusual thing. Prof. Malhotra, you know very well.

...(*Interruptions*)

MR. SPEAKER: Please sit down. It is not a matter for you. Please sit down. I would earnestly request all of you to sit down. He has put a question to the hon. Minister and he has replied to that. Now, let me follow the well established procedure.

...(*Interruptions*)

SHRI L.K. ADVANI (GANDHINAGAR): Mr. Speaker, Sir, ordinarily I would not have intervened at this point after what the Minister of Parliamentary Affairs has said. But I do recall that a few days back, the Minister of Parliamentary Affairs had met me and said to me that there are difficulties in respect of the Finance Minister's programme and as a result of which, instead of the Finance Bill being taken up later, whether it could be taken up earlier. I hope, there is no substance in what is being reported that the House may be adjourned earlier. If the objective was that, then it would be a serious matter because I agreed to it and said: "After all, these are the difficulties which arise with the Government and, therefore, I have no objection in the Finance Bill being passed earlier on the 3rd or 4th May." But if the objective was that, then it is serious. ...(*Interruptions*)

MR. SPEAKER: This is a matter between the Government and the hon. Leader of the Opposition.

...(*Interruptions*)

SHRI L.K. ADVANI : I agreed to it and said: "Otherwise, we have a scope till 11th or 12th May." Therefore, he had come to me specially for that. ...(*Interruptions*) It is a question of trust. ...(*Interruptions*)

MR. SPEAKER: Let me express my view. Please sit down.

...(*Interruptions*)

SHRI L.K. ADVANI : The Government approaches the Opposition formally. The Minister of Parliamentary Affairs came to meet me at 10 o' clock at night and said: "This is a difficulty and because of which, I have come to seek your agreement on this." I said: "I have no objection." If the objective is different, then it is serious. ...(*Interruptions*) Therefore, all that is needed is an assurance that the House will continue to sit till 22nd May, as scheduled. That is all. ...(*Interruptions*)

MR. SPEAKER: In view of the respect I hold for the hon. Leader of the Opposition, I allowed him to intervene. It is a matter entirely between the Government and the Leader of the Opposition because what discussion was held, it was between them. As far as we are concerned, we proceed on the basis that the House will continue till 22nd May. There is no indication contrary to that so far. Therefore, let us not anticipate certain things. That will depend on what happens, and I cannot say that but here, I am only concerned with the List of Business today.

Now, Shri Hansraj G. Ahir. I have already called his name.

...(*Interruptions*)

SHRI L.K. ADVANI : Let the Government say. ...(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI: Sir, there is a big communication gap going on between the respected Leader of the Opposition and the Deputy Leader of the Opposition. ...(*Interruptions*)

SHRI BRAJA KISHORE TRIPATHY (PURI): There is turmoil in the UPA Government. ...(*Interruptions*)

MR. SPEAKER: Shri Tripathy, please sit down.

SHRI PRIYA RANJAN DASMUNSI: You are not the Deputy Leader. You are yet to get that status. Please wait for that. ...(*Interruptions*)

Sir, I conveyed to the distinguished Leader of the Opposition on that night very correctly. The Deputy Leader of the Opposition came to see me this morning. I have told him that you were present in the BAC and we have listed several discussions up to 15th. I have shown a copy, which I have circulated to the Ministers, to him. I think, he should have reported it to the Leader of the Opposition. I would request him to kindly settle this communication gap, and the problem will be over. Thank you....(*Interruptions*)

MR. SPEAKER: This cannot be a matter of personal discussion. This is very unusual if I may say so with all respect.

Now, Shri Hansraj G. Ahir.

...(*Interruptions*)[R4]

MR. SPEAKER: We are dealing with Item No. 11. I have called the name of Shri Hansraj G. Ahir.

श्री हंसराज गं. अहीर (चन्द्रपुर) : महोदय, कृपया आगामी सप्ताह की कार्यवाही में निम्न विषयों को सम्मिलित कर कृतार्थ करें:

1- देश के अनेक राज्यों, विशेषकर महाराष्ट्र राज्य में बिजली कटौती का संकट भीषण रूप धारण कर चुका है। आज शहरी और ग्रामीण क्षेत्रों में 12 से 14 घंटे तक बिजली कटौती करने से आम आदमी, व्यापारी, उद्योजक, अस्पताल, छात्र आदि त्रस्त हैं। लगभग 6800 मैगावाट की बिजली कमी से राज्य में भीषण गर्मी के दिनों में बिजली कटौती एक त्रासदी बन गई है।

MR. SPEAKER: Hon. Members, please maintain silence in the House.

श्री हंसराज गं. अहीर : राज्य सरकार द्वारा लोगों को बिजली मुहैया कराने में असफल होने के कारण लोगों में पनप रहा असंतोष आन्दोलनों के माध्यम से जनाक्रोश बनकर हिंसक रूप ले रहा है, इस कुस्थिति में लोगों को राहत देने के लिए केन्द्र सरकार पहल कर अधिक से अधिक बिजली उपलब्ध कराये।

MR. SPEAKER: Mr. Ahir, you may just mention the subject only.

श्री हंसराज गं. अहीर : 2- महाराष्ट्र राज्य में राष्ट्रीय ग्रामीण रोजगार गारण्टी अधिनियम योजना का क्रियान्वयन धीमी गति से हो रहा है। इस पर चर्चा होनी चाहिए।

(Interruptions) ...(Not recorded)

MR. SPEAKER: No, you cannot do that. Just mention the subjects you want.

(Interruptions) ...(Not recorded)

MR. SPEAKER: Sorry; I will have to delete all this. You cannot make a speech on this.

श्री हंसराज गं. अहीर : ग्रामीण क्षेत्रों में रोजगार तथा विकास कार्य कराने में महत्वपूर्ण इस योजना का सही क्रियान्वयन नहीं होने के कारणों की जांच कर इस लापरवाही में दोषियों पर दण्डात्मक कार्रवाई होनी आवश्यक है। केन्द्र सरकार इसका संज्ञान लेकर आवश्यक कार्रवाई करे।

MR. SPEAKER: Sorry; Mr.Hansraj G. Ahir, you are an experienced hon. Member. You are misusing the opportunity. It is not right. This is a well-established practice that you have to mention the subjects only while making submission for the Business of the House.

DR. K.S. MANOJ (ALLEPPEY): Sir, the following items may be included in the next week's List of Business:-

1. Need to arrive at a consensus to wear khadi and handloom by the employees of the Government and the public sector undertakings and as school uniform as a measure to commemorate the 150th Anniversary of the First War of Independence;
2. Need to construct a flyover in the Alappuzha bye-pass in lieu of two road over bridges and the road in between to prevent damages of highway due to sea erosion and to preserve the aesthetic beauty of Alappuzha Beach

प्रो. रासा सिंह रावत (अजमेर) : महोदय, कृपया आगामी सप्ताह की कार्यवाही में निम्न विषयों को सम्मिलित कर कृतार्थ करें:

1- देश में राष्ट्रीय एवं भावनात्मक एकता को बढ़ावा देने के लिए सम्पूर्ण देश में कॉमन सिविल कोड (समान आचार संहिता) लागू करने के उपायों पर विचार करने के लिए एक सशक्त राष्ट्रीय आयोग गठित किये जाने की आवश्यकता।

2- राष्ट्रभक्ति एवं देश-प्रेम को बढ़ावा देने के लिए तथा मातृभूमि के प्रति श्रृद्धा उत्पन्न करने हेतु स्वाधीनता सेनानियों, क्रान्तिकारियों तथा राष्ट्रनायकों द्वारा बड़ी शान के साथ गाये जाने वाले वंदेमातरम नामक राष्ट्रीय गीत को देश के समस्त शिक्षण संस्थानों में अनिवार्य रूप से गाये जाने का कानून बनाये जाने की आवश्यकता।

डॉ. सत्यनारायण जटिया (उज्जैन): महोदय, कृपया आगामी सप्ताह की कार्यवाही में निम्न विषयों को सम्मिलित कर कृतार्थ करें:

1- देश की नदियों के जल संसाधन के समुचित उपयोग के लिए अविवादित नदी जल प्रदेशों की नदियों को परस्पर जोड़ा जाये। इसके अन्तर्गत नर्मदा-क्षिप्रा नदी जोड़ो योजना को कार्यान्वित करने के लिए वित्तीय सहायता स्वीकृत कर कार्यान्वित करने में सहयोग प्रदान करें।

2- देश को ऐतिहासिक पौराणिक-पुरातात्विक धरोहरों को संरक्षित रखने के विशेष उपाय किये जाएं तथा श्रीराम सेतु की सम्पूर्ण संरक्षा एवं संरक्षित करने के प्रभावी उपाय किए जाएं।

...

SHRI K. FRANCIS GEORGE (IDUKKI): Sir, the following items may kindly be included in the next week's List of Business:-

1. A discussion on the Report submitted by the National Commission on Farmers to effectively implement the various recommendations of the Commission to the benefit of the crisis ridden yet most vital agricultural sector of our country.

2. A discussion on the modalities of implementing Providing Urban Amenities in Rural Areas (PURA) during the 11th Plan Period, the ambitious and visionary scheme proposed by the hon. Rashtrapatiji, which can substantially improve the infrastructural facilities and living conditions of the people in the rural areas of our country.

SHRI ANWAR HUSSAIN (DHUBRI): Sir, the following issues may kindly be included in the next week's List of Business:-

1. The Autonomous Councils other than those six Autonomous Council Districts created under the Sixth Schedule should be given special package as offered by the Government of India in case of Bodoland Territorial Autonomous Council.

2. The surplus power generated by the Mega Projects in the North-Eastern Region be made available on first priority for growth of industry to the deficit States of the North-Eastern Region before its evacuation to other States.

श्री गिरधारी लाल भार्गव (जयपुर) : महोदय, आगामी सप्ताह की कार्य सूची में निम्न विषयों को सम्मिलित किया जाए।

1. जयपुर राजस्थान की राजधानी है। जयपुर में आई0 आई0 टी0 खोलने के लिए मालवीय इंजीनियरिंग कालेज, जयपुर में सारी सुविधाएं हैं। वहां जमीन भी है, वह बड़ी सड़कों से भी जुड़ गया है, वहां रेलवे लाइन और हवाई अड्डा भी है, इसके साथ ही वहां मेडिकल यूनिवर्सिटी भी है, वहां 345 बीघा भूमि भी है, इन सभी चीजों को देखते हुए जयपुर में आई0 आई0 टी खोलना अति आवश्यक है।
2. वर्तमान में राजस्थान में कच्चे तेल की भारी मात्रा में प्राप्ति हुयी है और आगे भविष्य में और तेल प्राप्त होने की संभावना है, इन सभी को देखते हुए राजस्थान में ही रिफाइनरी का लगाना जरूरी है।

MR. SPEAKER: Nobody can remove him from Jaipur.

श्री वी.के. ठुम्मर (अमरेली) : अध्यक्ष महोदय, निम्न विषयों को लोक सभा की अगले सप्ताह की कार्यवाही में शामिल करने की कष्ट करें।

1. देश में फसल बीमा योजना को अनिवार्य किए जाने का कार्य।

2. देश में मूंगफली का उत्पादन कम हो रहा है, जिसके कारण खाद्य तेल का उत्पादन भी कम हो रहा है, देश में मूंगफली का उत्पादन बढ़ाने का कार्य।

SHRI P.S. GADHAVI (KUTCH): Sir, the following items may kindly be allowed to be included in the next week's List of Business.

1 Complete ban on slaughter of cows and its progeny and also ban on meat export.

2. Dahej in South Gujarat be selected to be developed as Petroleum Chemicals & Petrochemicals Investment Region (PCPIR) as per the recent policy of the Government of India. Thank you very much.

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): Sir, the following items may be included in the next week's agenda:

1. Sanctioning of funds by the Centre towards development of ports in Kerala State including the major Vizhinjam Port is a matter of urgent necessity. The Central Government should take immediate step towards the development of ports as promised.

2. This is a very important issue. The change of climatic conditions is a matter of grave concern challenging the existence of human life on the earth.

MR. SPEAKER: We shall discuss this issue. I agree with you that it is a very important issue.

SHRI VARKALA RADHAKRISHNAN : It has been reported that this unprecedented change in climatic condition is due to the indiscriminate action on the part of the *â€¦** by producing carbon dioxide without considering the environmental conditions.

MR. SPEAKER: The last part is deleted.

SHRI VARKALA RADHAKRISHNAN : This pattern requires a very urgent step.

MR. SPEAKER: I am saying that we have already decided to have a discussion. I hope your Party will be allowed to take part in that.

* Not recorded